

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :10-01-2024

Date : 10.01.2024									
SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	2753/2024	10.01.2024	WP (C) - 41285/2023	S P SAHOO	C.O.		Order Dtd. 2024-01-04	WRIT BRANCH -8	(Seat No-41)
2	2754/2024	10.01.2024	WP (C) - 41285/2023	R K MOHABHOI	C.O.		Order Dtd. 2024-01-04	WRIT BRANCH -8	(Seat No-41)
3	2755/2024	10.01.2024	WP (C) - 34803/2023	PANCHANAN SAHOO	C.O.		Order Dtd. 2024-01-05	WRIT BRANCH -8	(Seat No-39)
4	2756/2024	10.01.2024	WP (C) - 38042/2023	B B MALLICK	C.O.		Order Dtd. 2024-01-09	WRIT BRANCH -4	(Seat No-38)
5	2757/2024	10.01.2024	WP (C) - 42409/2023	L RAY	C.O.		Order Dtd. 2024-01-09	WRIT BRANCH -4	(Seat No-27)
6	2758/2024	10.01.2024	WP (C) - 42993/2023	B K SWAIN	C.O.		Order Dtd. 2024-01-08	WRIT BRANCH -2	(Seat No-45)
7	2759/2024	10.01.2024	WP (C) - 42237/2023	DILIP KUMAR SAHU	C.O.		Order Dtd. 2024-01-09	WRIT BRANCH -2	(Seat No-9)
8	2760/2024	10.01.2024	WP (C) - 42200/2023	MANGUL NAIK	C.O.		Order Dtd. 2024-01-09	WRIT BRANCH -1	(Seat No-3)
9	2761/2024	10.01.2024	WP (C) - 42106/2023	K PARIDA	C.O.		Order Dtd. 2024-01-09	WRIT BRANCH -1	(Seat No-3)

10	2762/2 024	10.01.20 24	WP (C) - 42425/2 023	L RAY	C.O.		Order Dtd. 2024- 01-09	WRIT BRANCH -4	(Se at No- 27)
11	2763/2 024	10.01.20 24	WP (C) - 42421/2 023	L RAY	C.O.		Order Dtd. 2024- 01-09	WRIT BRANCH -4	(Se at No- 27)
12	2764/2 024	10.01.20 24	WP (C) - 42423/2 023	L RAY	C.O.		Order Dtd. 2024- 01-09	WRIT BRANCH -4	(Se at No- 27)
13	2765/2 024	10.01.20 24	WP (C) - 42279/2 023	S K ACHARYA	C.O.		Order Dtd. 2024- 01-09	WRIT BRANCH -2	(Se at No- 9)
14	2766/2 024	10.01.20 24	WP (C) - 42699/2 023	PRATIMA NAYAK	C.O.		Order Dtd. 2024- 01-09	WRIT BRANCH -7	(Se at No- 18)
15	2767/2 024	10.01.20 24	WP (C) - 42700/2 023	PRATIMA NAYAK	C.O.		Order Dtd. 2024- 01-09	WRIT BRANCH -7	(Se at No- 18)
16	2768/2 024	10.01.20 24	WP (C) - 42702/2 023	PRATIMA NAYAK	C.O.		Order Dtd. 2024- 01-09	WRIT BRANCH -8	(Se at No- 43)
17	2769/2 024	10.01.20 24	WP (C) - 42021/2 023	RAMA PRASAD DALAI	C.O.		Order Dtd. 2024- 01-09	WRIT BRANCH -8	(Se at No- 42)
18	2770/2 024	10.01.20 24	WP (C) - 42023/2 023	RAMA PRASAD DALAI	C.O.		Order Dtd. 2024- 01-09	WRIT BRANCH -8	(Se at No- 42)
19	2771/2 024	10.01.20 24	WP (C) - 42024/2 023	RAMA PRASAD DALAI	C.O.		Order Dtd. 2024- 01-09	WRIT BRANCH -8	(Se at No- 42)
20	2772/2 024	10.01.20 24	WP (C) - 42026/2 023	RAMA PRASAD DALAI	C.O.		Order Dtd. 2024- 01-09	WRIT BRANCH -8	(Se at No- 42)
21	2773/2 024	10.01.20 24	WP (C) - 42027/2 023	RAMA PRASAD DALAI	C.O.		Order Dtd. 2024- 01-09	WRIT BRANCH -8	(Se at No- 42)
22	2774/2 024	10.01.20 24	WP (C) - 13364/2 016	SUMANTA DAS	C.O.		Order Dtd. 2024- 01-08	WRIT BRANCH -3	(Se at No-

									28)
23	2775/2024	10.01.2024	WP (C) - 24188/2017	B B MALLICK	C.O.		Order Dtd. 2024-01-08	WRIT BRANCH -7	(Se at No-10)
24	2776/2024	10.01.2024	WPC (OAC) - 3911/2017	SARAT KU. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	OA Branch	(Se at No-1)
25	2777/2024	10.01.2024	WPC (OAC) - 3125/2017	PRAKASH KU. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	OA Branch	(Se at No-1)
26	2778/2024	10.01.2024	WPC (OAC) - 4310/2015	SARAT KU. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	OA Branch	(Se at No-1)
27	2779/2024	10.01.2024	WP (C) - 34453/2021	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	WRIT BRANCH -2	(Se at No-34)
28	2780/2024	10.01.2024	FAO- 302/2018	P PRUSTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	MISC. APPEAL SEC.	(Se at No-5)
29	2781/2024	10.01.2024	FAO- 264/2018	MR PITAMBER PRUSTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	MISC. APPEAL SEC.	(Se at No-2)
30	2782/2024	10.01.2024	WP (C) - 38044/2023	DIBAKAR SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-01-08	WRIT BRANCH -4	(Se at No-38)
31	2783/2024	10.01.2024	RPFAM- 242/2023	A K BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-01-08	FIRST APPEAL	(Se at No-5)
32	2784/2024	10.01.2024	SA- 393/2000	PITABAS NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-08	SECOND APPEAL	(Se at No-7)
33	2785/2024	10.01.2024	CMP- 1323/2023	S C DAS	C.O.	COURT NO. 20	Order Dtd. 2024-01-08	WRIT BRANCH -2	(Se at No-6)
34	2786/2024	10.01.2024	CMP- 786/2019	P R SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT BRANCH -8	(Se at No-39)
35	2787/2024	10.01.2024	CMP- 1329/20	TAPAN KU. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT BRANCH	(Se at

			23					-2	No-6)
36	2788/2024	10.01.2024	WP (C) - 38021/2023	J K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT BRANCH -4	(Se at No-38)
37	2789/2024	10.01.2024	WP (C) - 43064/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT BRANCH -3	(Se at No-28)
38	2790/2024	10.01.2024	WP (C) - 42902/2023	N C SINHA	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT BRANCH -2	(Se at No-45)
39	2791/2024	10.01.2024	WP (C) - 30185/2023	J D MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT BRANCH -5	(Se at No-23)
40	2792/2024	10.01.2024	WP (C) - 30185/2023	G JAYASINGH	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT BRANCH -5	(Se at No-23)
41	2794/2024	10.01.2024	WP (C) - 31889/2011	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT BRANCH -6	(Se at No-26)
42	2795/2024	10.01.2024	WP (C) - 43066/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT BRANCH -3	(Se at No-28)
43	2796/2024	10.01.2024	CRLMC-5012/2023	JYOTIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	CRIMINAL MISC	(Se at No-2)
44	2797/2024	10.01.2024	CRLMC-2262/2023	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	CRIMINAL MISC	(Se at No-3)
45	2798/2024	10.01.2024	WA-2575/2023	B.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT APPEAL	(Se at No-4)
46	2799/2024	10.01.2024	CRLMC-2744/2023	J PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	CRIMINAL MISC	(Se at No-3)
47	2800/2024	10.01.2024	WA-2575/2023	A.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT APPEAL	(Se at No-4)
48	2801/2	10.01.2024	CRLMC-	A K	C.O.	COURT	Order Dtd. 2024-	CRIMINAL	(Se

	024	24	3019/2023	BEHERA		NO. 1	01-08	AL MISC	at No-4)
49	2802/2024	10.01.2024	CRLMC-3614/2023	D K NAIK	C.O.	COURT NO. 15	Order Dtd. 2024-01-03	CRIMINAL MISC	(Se at No-5)
50	2803/2024	10.01.2024	CRLMC-4412/2023	M R BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-01-08	CRIMINAL MISC	(Se at No-4)
51	2804/2024	10.01.2024	CRLMC-4790/2023	A K BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-01-08		(Se at No-4)
52	2805/2024	10.01.2024	CRLMC-5403/2023	CHHABI RANA	C.O.	COURT NO. 15	Order Dtd. 2024-01-08	CRIMINAL MISC	(Se at No-7)
53	2806/2024	10.01.2024	WP (C) - 1833/2004	D.SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-117)
54	2807/2024	10.01.2024	CRLMC-5482/2023	P K DASH	C.O.	COURT NO. 15	Order Dtd. 2024-01-08	CRIMINAL MISC	(Se at No-7)
55	2808/2024	10.01.2024	WP (C) - 37460/2020	L DASH	C.O.	COURT NO. 15	Order Dtd. 2024-01-05	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-106)
56	2809/2024	10.01.2024	CRLMC-2775/2023	P K MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-01-09	CRIMINAL MISC	(Se at No-3)
57	2810/2024	10.01.2024	WP (C) - 1833/2004	D.SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-117)
58	2811/2024	10.01.2024	WP (C) - 5179/2021	L DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-05	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-109)
59	2812/2	10.01.20	CRLMC-	ANITA	C.O.	CHIEF	Order Dtd. 2024-	CRIMIN	(Se

	024	24	2535/2023	PANDA		JUSTICE'S COURT	01-08	AL MISC	at No-4)
60	2813/2024	10.01.2024	WP (C) - 42057/2023	MR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
61	2814/2024	10.01.2024	WP (C) - 32583/2023	B K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
62	2815/2024	10.01.2024	WP (C) - 32583/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
63	2816/2024	10.01.2024	MATA-202/2023	P GOUDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	FIRST APPEAL	(Seat No-4)
64	2817/2024	10.01.2024	WP (C) - 30740/2023	SAROJ KU. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
65	2819/2024	10.01.2024	MATA-431/2023	MR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	FIRST APPEAL	(Seat No-4)
66	2820/2024	10.01.2024	MATA-91/2022	KK NATH	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	FIRST APPEAL	(Seat No-1)
67	2821/2024	10.01.2024	WP (C) - 275/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
68	2822/2024	10.01.2024	WP (C) - 24051/2023	PRASANTA KU. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
69	2823/2024	10.01.2024	MATA-	GAGAN	C.O.	COURT	Order Dtd. 2024-	FIRST	(Seat

	024	24	428/2023	BIHARI SINGH		NO. 1	01-08	APPEAL	at No-4)
70	2824/2024	10.01.2024	WP (C) - 37786/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-106)
71	2825/2024	10.01.2024	WA-2/2024	G.JAYASINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-09		(Se at No-106)
72	2826/2024	10.01.2024	WP (C) - 38585/2023	SAROJ KU. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-08	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114)
73	2827/2024	10.01.2024	MATA-176/2022	D SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-05	FIRST APPEAL	(Se at No-1)
74	2828/2024	10.01.2024	WP (C) - 41579/2023	P K MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-122)
75	2829/2024	10.01.2024	WA-2/2024	B.K.PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-09		(Se at No-122)
76	2830/2024	10.01.2024	WA-2516/2023	S.K.SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-09	WRIT APPEAL	(Se at No-4)
77	2831/2024	10.01.2024	WP (C) - 4546/2021	J K MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
78	2832/2024	10.01.2024	CONTC-4229/2023	D.SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-09	CONTEMPT	(Se at No-5)
79	2833/2024	10.01.2024	WP (C) - 42147/2023	LAMBODAR PRADHAN	C.O.	CHIEF JUSTICE'S	Order Dtd. 2024-01-09	WRIT BRANCH (DIVIS	(Se at No-

						COURT		ION BENCH- 1)	105 )
80	2834/2 024	10.01.20 24	WA- 2939/20 23	P.SAHU	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024- 01-09	WRIT APPEAL	(Se at No- 3)
81	2835/2 024	10.01.20 24	WP (C) - 32787/2 022	DAYANIDHI MISHRA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024- 01-09	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 123 )
82	2836/2 024	10.01.20 24	WP (C) - 34354/2 022	C R KAR	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024- 01-09	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 115 )
83	2837/2 024	10.01.20 24	WP (C) - 41585/2 023	M NAYAK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024- 01-09	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 122 )
84	2838/2 024	10.01.20 24	WP (C) - 42555/2 023	R K BARIK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024- 01-09	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 109 )
85	2839/2 024	10.01.20 24	WP (C) - 42570/2 023	D SAMAL	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024- 01-09	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 109 )
86	2840/2 024	10.01.20 24	WP (C) - 42573/2 023	D SAMAL	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024- 01-09	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 109 )
87	2841/2 024	10.01.20 24	WP (C) - 42580/2 023	D SAMAL	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024- 01-09	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 109 )
88	2842/2 024	10.01.20 24	WP (C) - 42580/2 023	R K BARIK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024- 01-09	WRIT BRANCH (DIVIS ION	(Se at No- 109



								BENCH-2)	)
89	2843/2024	10.01.2024	WP (C) - 42577/2023	R K BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
90	2845/2024	10.01.2024	WP (C) - 42555/2023	D SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
91	2846/2024	10.01.2024	CRLA-1354/2023	PARTHA SARATHI DAS	C.O.	COURT NO. 5	Order Dtd. 2024-01-08	CRIMINAL APPEAL	(Seat No-9)
92	2847/2024	10.01.2024	WP (C) - 42570/2023	R K BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
93	2848/2024	10.01.2024	CRLA-491/2020	PK MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-01-09	CRIMINAL APPEAL	(Seat No-10)
94	2849/2024	10.01.2024	WP (C) - 42573/2023	R K BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
95	2850/2024	10.01.2024	WP (C) - 42577/2023	D SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
96	2851/2024	10.01.2024	WP (C) - 42550/2023	R K BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
97	2852/2024	10.01.2024	CRLA-205/2017	MK MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2024-01-09	CRIMINAL APPEAL	(Seat No-2)
98	2853/2024	10.01.2024	WP (C) - 42550/2023	D SAMAL	C.O.	COURT NO. 24	Order Dtd. 2024-01-09	WRIT BRANCH	(Seat)

			023					(DIVISION BENCH-2)	No-109)
99	2854/2024	10.01.2024	WP(C)-42623/2023	S K NAYAK	C.O.	COURT NO. 24	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
100	2855/2024	10.01.2024	CRLA-1325/2023	S BARIK	C.O.	COURT NO. 24	Order Dtd. 2024-01-09	CRIMINAL APPEAL	(Seat No-9)
101	2856/2024	10.01.2024	WP(C)-42895/2023	K N SAHOO	C.O.	COURT NO. 24	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
102	2857/2024	10.01.2024	CRLA-3/2024	PK SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-01-09		(Seat No-112)
103	2858/2024	10.01.2024	WPCRL-126/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 5	Order Dtd. 2024-01-08	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
104	2859/2024	10.01.2024	WPCRL-126/2023	GR PATRA	C.O.	COURT NO. 5	Order Dtd. 2024-01-08	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
105	2868/2024	10.01.2024	CRLREV-604/2023	ANITARANI PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-01-02	CRIMINAL REVISION	(Seat No-2)
106	2869/2024	10.01.2024	CRLREV-655/2023	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	CRIMINAL REVISION	(Seat No-2)
107	2871/2024	10.01.2024	CRLREV-642/2023	H K MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	CRIMINAL REVISION	(Seat No-2)
108	2872/2024	10.01.2024	CRLREV-461/2023	P BASTIA	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	CRIMINAL REVISION	(Seat No-

								ON	5)
109	2874/2024	10.01.2024	CRLREV-437/2022	KAMALAKANTA MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	CRIMINAL REVISION	(Seat No-4)
110	2875/2024	10.01.2024	WP (C) - 13035/2004	M R MALLA	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	WRIT BRANCH -7	(Seat No-18)
111	2877/2024	10.01.2024	WP (C) - 111/2024	R CH ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	WRIT BRANCH -5	(Seat No-21)
112	2878/2024	10.01.2024	WP (C) - 9438/2006	S MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-01-09	WRIT BRANCH -7	(Seat No-18)
113	2879/2024	10.01.2024	WP (C) - 43111/2023	LAXMIDHAR MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-01-09	WRIT BRANCH -4	(Seat No-38)
114	2880/2024	10.01.2024	BLAPL-11928/2022	R C MOHARANA	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	BAIL-1	(Seat No-2)
115	2881/2024	10.01.2024	WP (C) - 5869/2005	BISWAJIT SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	WRIT BRANCH -8	(Seat No-29)
116	2882/2024	10.01.2024	CRLA-225/2018	M K SAHU	C.O.	COURT NO. 24	Order Dtd. 2024-01-09	CRIMINAL APPEAL	(Seat No-5)
117	2883/2024	10.01.2024	BLAPL-13227/2023	A K MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2024-01-08	BAIL-2	(Seat No-9)
118	2884/2024	10.01.2024	CRLMP-2578/2023	S N GAYA	C.O.	COURT NO. 24	Order Dtd. 2024-01-08	WRIT BRANCH -4	(Seat No-46)
119	2885/2024	10.01.2024	CRLMP-1732/2023	D NAYAK	C.O.	COURT NO. 24	Order Dtd. 2024-01-08	WRIT BRANCH -7	(Seat No-10)
120	2886/2024	10.01.2024	CRLMP-2491/2023	D NAYAK	C.O.	COURT NO. 24	Order Dtd. 2024-01-08	WRIT BRANCH -8	(Seat No-39)
121	2887/2024	10.01.2024	CRLMP-1654/20	GANESH CH. JENA	C.O.	COURT NO. 24	Order Dtd. 2024-01-08	WRIT BRANCH	(Seat at

			23					-3	No-14)
12 2	2888/2 024	10.01.20 24	CRLMP- 1804/20 23	P K MISHRA	C.O.	COURT NO. 24	Order Dtd. 2024- 01-08	WRIT BRANCH -4	(Se at No- 37)
12 3	2889/2 024	10.01.20 24	CRLMP- 1272/20 22	J PRADHAN	C.O.	COURT NO. 24	Order Dtd. 2024- 01-08	WRIT BRANCH -2	(Se at No- 45)
12 4	2890/2 024	10.01.20 24	CRLMP- 2587/20 23	M R BARIK	C.O.	COURT NO. 2	Order Dtd. 2024- 01-24	WRIT BRANCH -4	(Se at No- 46)
12 5	2891/2 024	10.01.20 24	WP (C) - 20957/2 012	R.R.DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 01-08	WRIT BRANCH -3	(Se at No- 33)
12 6	2892/2 024	10.01.20 24	CRLMP- 2317/20 23	SANJAYA KU. SAHU	C.O.	COURT NO. 2	Order Dtd. 2024- 01-08	WRIT BRANCH -2	(Se at No- 50)
12 7	2893/2 024	10.01.20 24	CRLMA- 141/202 3	J.R.DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 01-09	BAIL-1	(Se at No- 4)
12 8	2894/2 024	10.01.20 24	CRLMP- 2600/20 23	ABHIJIT DAS	C.O.	COURT NO. 2	Order Dtd. 2024- 01-08	WRIT BRANCH -4	(Se at No- 46)
12 9	2895/2 024	10.01.20 24	CRLMA- 141/202 3	S.K.SINGH	C.O.	COURT NO. 2	Order Dtd. 2024- 01-09	BAIL-1	(Se at No- 4)
13 0	2896/2 024	10.01.20 24	CRLMP- 2588/20 23	A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024- 01-08	WRIT BRANCH -4	(Se at No- 46)
13 1	2897/2 024	10.01.20 24	BLAPL- 14659/2 023	R.SETHI	C.O.	COURT NO. 2	Order Dtd. 2024- 01-09	BAIL-2	(Se at No- 8)
13 2	2898/2 024	10.01.20 24	CRLMP- 2586/20 23	R K MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024- 01-08	WRIT BRANCH -4	(Se at No- 46)
13 3	2899/2 024	10.01.20 24	BLAPL- 12797/2 023	G.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024- 01-09	BAIL-2	(Se at No- 10)
13	2901/2	10.01.20	CRLMP-	P K SAHOO	C.O.	COURT	Order Dtd. 2024-	WRIT	(Se

4	024	24	2584/2023			NO. 2	01-08	BRANCH-4	at No-46)
135	2903/2024	10.01.2024	BLAPL-12435/2023	B.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-01-09	BAIL-2	(Se at No-7)
136	2904/2024	10.01.2024	CRLMP-2579/2023	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-01-08	WRIT BRANCH-4	(Se at No-46)
137	2906/2024	10.01.2024	CRLMP-2583/2023	P K SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-01-08	WRIT BRANCH-4	(Se at No-46)
138	2907/2024	10.01.2024	BLAPL-12760/2023	G.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-01-09	BAIL-2	(Se at No-10)
139	2908/2024	10.01.2024	BLAPL-12586/2023	S.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-01-08	BAIL-1	(Se at No-1)
140	2910/2024	10.01.2024	CRLMP-2582/2023	M K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-01-08	WRIT BRANCH-4	(Se at No-46)
141	2911/2024	10.01.2024	CRLMP-2580/2023	P K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-01-08	WRIT BRANCH-4	(Se at No-46)
142	2912/2024	10.01.2024	CRLMP-2406/2023	K C SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-01-08	WRIT BRANCH-8	(Se at No-39)
143	2913/2024	10.01.2024	CRLMP-2332/2023	BINAYAK MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-01-08	WRIT BRANCH-2	(Se at No-50)
144	2914/2024	10.01.2024	CRLMP-1960/2023	P K PAL	C.O.	COURT NO. 2	Order Dtd. 2024-01-08	WRIT BRANCH-7	(Se at No-15)
145	2915/2024	10.01.2024	CRLMP-1856/2023	RAGHUNATH DASMOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2024-01-08	WRIT BRANCH-4	(Se at No-37)
146	2916/2024	10.01.2024	CRLMP-2608/2023	BISWARANJAN MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2024-01-08	WRIT BRANCH-4	(Se at No-46)

147	2917/2024	10.01.2024	CRLMP-2604/2023	M R BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-01-08	WRIT BRANCH-4	(Se at No-46)
148	2918/2024	10.01.2024	CRLMC-4246/2023	N R BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-01-08	CRIMINAL MISC	(Se at No-1)
149	2919/2024	10.01.2024	CRLMC-4246/2023	N R BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-01-08	CRIMINAL MISC	(Se at No-1)
150	2920/2024	10.01.2024	CRLMP-2494/2023	M KAR	C.O.	COURT NO. 17	Order Dtd. 2024-01-09	WRIT BRANCH-8	(Se at No-39)
151	2921/2024	10.01.2024	WP(C)-15248/2020	A K PANDA	C.O.	COURT NO. 17	Order Dtd. 2024-01-05	WRIT BRANCH-5	(Se at No-20)
152	2922/2024	10.01.2024	CRLMP-1/2024	G C BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-01-08	WRIT BRANCH-7	(Se at No-10)
153	2923/2024	10.01.2024	CRLMP-1/2024	P K DAS	C.O.	COURT NO. 17	Order Dtd. 2024-01-08	WRIT BRANCH-7	(Se at No-10)
154	2924/2024	10.01.2024	CRLMP-2130/2023	M D BISWAL	C.O.	COURT NO. 17	Order Dtd. 2024-01-08	WRIT BRANCH-8	(Se at No-40)
155	2925/2024	10.01.2024	CRLA-773/2023	B P TANGA	C.O.	COURT NO. 5	Order Dtd. 2024-01-08	CRIMINAL APPEAL	(Se at No-9)
156	2926/2024	10.01.2024	CRLMP-2193/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 5	Order Dtd. 2024-01-08	WRIT BRANCH-8	(Se at No-40)
157	2927/2024	10.01.2024	CRLMC-5221/2023	J P KAR	C.O.	COURT NO. 5	Order Dtd. 2024-01-08	CRIMINAL MISC	(Se at No-5)
158	2928/2024	10.01.2024	CRLMC-4212/2023	GANESH CH. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-01-08	CRIMINAL MISC	(Se at No-1)
159	2929/2024	10.01.2024	CRLMC-4569/2023	P K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-01-08	CRIMINAL MISC	(Se at No-)

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160	2930/2024	10.01.2024	WP (C) - 25244/2022	B DAS	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	WRIT BRANCH -2	(Se at No-7)
161	2931/2024	10.01.2024	WP (C) - 25244/2022	P CH DAS	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	WRIT BRANCH -2	(Se at No-7)
162	2932/2024	10.01.2024	CRLREV-1152/2014	JYOTISH RANJAN DAS	C.O.	COURT NO. 2	Order Dtd. 2024-01-08	CRIMINAL REVISION	(Se at No-5)
163	2933/2024	10.01.2024	ABLAPL-11931/2023	A K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-01-08	BAIL-1	(Se at No-3)
164	2934/2024	10.01.2024	CRLMA-418/2023	B R SENAPATI	C.O.	COURT NO. 2	Order Dtd. 2024-01-08	BAIL-2	(Se at No-8)
165	2935/2024	10.01.2024	SA-266/2000	N.K.SATAPATHY	C.O.	COURT NO. 21	Order Dtd. 2024-01-09	SECOND APPEAL	(Se at No-3)
166	2940/2024	10.01.2024	WP (C) - 41361/2023	R.K.MOHAPATRA	C.O.	COURT NO. 21	Order Dtd. 2024-01-03	WRIT BRANCH -1	(Se at No-2)
167	2941/2024	10.01.2024	CONTC-10868/2023	AUROBINDA SAHOO	C.O.	COURT NO. 21	Order Dtd. 2024-01-09	CONTEMPT	(Se at No-6)
168	2942/2024	10.01.2024	WP (C) - 42132/2023	R.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	WRIT BRANCH -1	(Se at No-3)
169	2943/2024	10.01.2024	CONTC-10870/2023	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	CONTEMPT	(Se at No-6)
170	2944/2024	10.01.2024	WP (C) - 151/2024	HIRANYA KUMAR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	WRIT BRANCH -8	(Se at No-56)
171	2945/2024	10.01.2024	CONTC-10867/2023	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	CONTEMPT	(Se at No-6)
172	2946/2024	10.01.2024	CONTC-10822/2023	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	CONTEMPT	(Se at No-6)

			023						No-6)
173	2947/2024	10.01.2024	CONTC-10617/2023	M/S DINESH KUMAR PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	CONTEMPT	(Seat No-4)
174	2948/2024	10.01.2024	CONTC-10869/2023	AUROBINDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	CONTEMPT	(Seat No-6)
175	2949/2024	10.01.2024	WP (C) - 42494/2023	A.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	WRIT BRANCH -4	(Seat No-27)
176	2950/2024	10.01.2024	WP (C) - 210/2024	DILLIP KUMAR JENA	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	WRIT BRANCH -1	(Seat No-49)
177	2951/2024	10.01.2024	WP (C) - 270/2024	N. K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-01-19	WRIT BRANCH -1	(Seat No-49)
178	2952/2024	10.01.2024	WP (C) - 128/2024	B. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	WRIT BRANCH -8	(Seat No-56)
179	2953/2024	10.01.2024	WP (C) - 42495/2023	A.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	WRIT BRANCH -4	(Seat No-27)
180	2954/2024	10.01.2024	WP (C) - 20599/2023	B. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT BRANCH -3	(Seat No-13)
181	2955/2024	10.01.2024	WP (C) - 38140/2023	K. C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT BRANCH -5	(Seat No-20)
182	2956/2024	10.01.2024	WP (C) - 42497/2023	A.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	WRIT BRANCH -4	(Seat No-27)
183	2957/2024	10.01.2024	WP (C) - 42493/2023	A.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	WRIT BRANCH -4	(Seat No-27)
184	2958/2024	10.01.2024	WP (C) - 42491/2023	A.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	WRIT BRANCH -4	(Seat No-27)
18	2959/2	10.01.20	CRLMC-	MRUTYUNJA	C.O.	COURT	Order Dtd. 2023-	CRIMIN	(Se



5	024	24	2980/2023	Y PAGAL		NO. 11	07-27	AL MISC	at No-2)
186	2960/2024	10.01.2024	ABLAPL-13903/2023	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-09	BAIL-1	(Se at No-1)
187	2961/2024	10.01.2024	ABLAPL-13924/2023	T. R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-09	BAIL-1	(Se at No-1)
188	2962/2024	10.01.2024	ABLAPL-13546/2023	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-09	BAIL-2	(Se at No-11)
189	2963/2024	10.01.2024	ABLAPL-13870/2023	NIRANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No-11)
190	2964/2024	10.01.2024	CONTC-10823/2023	A.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-09	CONTEMPT	(Se at No-6)
191	2965/2024	10.01.2024	ABLAPL-13894/2023	SURYA NARAYAN MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No-6)
192	2966/2024	10.01.2024	ABLAPL-13897/2023	T. R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No-6)
193	2967/2024	10.01.2024	ABLAPL-13845/2023	PRASANT KUMAR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No-6)
194	2968/2024	10.01.2024	CONTC-26/2024	R.K.BISOI	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No-6)
195	2969/2024	10.01.2024	ABLAPL-13932/2023	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-09	BAIL-1	(Se at No-1)
196	2970/2024	10.01.2024	ABLAPL-13886/2023	P. K. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No-1)
197	2971/2024	10.01.2024	CONTC-11/2024	R.K.BISOI	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No-1)

198	2972/2024	10.01.2024	ABLAPL-4995/2023	M. B. SMRUTI RANJAN	C.O.	COURT NO. 2	Order Dtd. 2024-01-09	BAIL-1	(Se at No-2)
199	2973/2024	10.01.2024	BLAPL-8150/2023	B. DAS	C.O.	COURT NO. 11	Order Dtd. 2023-10-04	BAIL-1	(Se at No-6)
200	2974/2024	10.01.2024	CONTC-13/2024	R.K.BISOI	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No-6)
201	2975/2024	10.01.2024	BLAPL-14004/2023	B. N. SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-01-09	BAIL-2	(Se at No-12)
202	2976/2024	10.01.2024	CONTC-20/2024	R.K.BISOI	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Se at No-12)
203	2977/2024	10.01.2024	BLAPL-13634/2023	JYOTISH RANJAN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-09	BAIL-2	(Se at No-7)
204	2978/2024	10.01.2024	BLAPL-13755/2023	JYOTISH RANJAN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-09	BAIL-1	(Se at No-1)
205	2979/2024	10.01.2024	ABLAPL-13521/2023	BISWARANJAN DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL-2	(Se at No-11)
206	2980/2024	10.01.2024	CONTC-10087/2023	A.M.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-09	CONTEMPT	(Se at No-6)
207	2981/2024	10.01.2024	ABLAPL-11591/2023	SAMIR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-09	BAIL-1	(Se at No-1)
208	2982/2024	10.01.2024	CONTC-10824/2023	A.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-09	CONTEMPT	(Se at No-6)
209	2983/2024	10.01.2024	ABLAPL-12211/2023	JADUNATH PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-09	BAIL-1	(Se at No-5)
210	2984/2024	10.01.2024	ABLAPL-11848/2023	JADUNATH PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-09	BAIL-2	(Se at No-

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21 1	2985/2 024	10.01.20 24	CONTC- 10866/2 023	A.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024- 01-09	CONTEM PT	(Se at No- 6)
21 2	2986/2 024	10.01.20 24	ABLAPL- 13201/2 023	S. K. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024- 01-09	BAIL-2	(Se at No- 9)
21 3	2987/2 024	10.01.20 24	ABLAPL- 13531/2 023	GYANA RANJAN DHAL	C.O.	COURT NO. 11	Order Dtd. 2024- 01-09	BAIL-2	(Se at No- 11)
21 4	2988/2 024	10.01.20 24	BLAPL- 13869/2 023	DILLIP KUMAR JENA	C.O.	COURT NO. 11	Order Dtd. 2024- 01-09	BAIL-1	(Se at No- 6)
21 5	2989/2 024	10.01.20 24	WP (C) - 41581/2 023	P K BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024- 01-08	WRIT BRANCH -3	(Se at No- 14)
21 6	2990/2 024	10.01.20 24	ABLAPL- 13849/2 023	DILLIP KUMAR JENA	C.O.	COURT NO. 11	Order Dtd. 2024- 01-09		(Se at No- 14)
21 7	2991/2 024	10.01.20 24	ABLAPL- 15498/2 023	A. K. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29	BAIL-2	(Se at No- 8)
21 8	2992/2 024	10.01.20 24	WP (C) - 91/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 01-08	WRIT BRANCH -5	(Se at No- 21)
21 9	2993/2 024	10.01.20 24	ABLAPL- 14923/2 023	S. K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023- 12-21	BAIL-2	(Se at No- 12)
22 0	2994/2 024	10.01.20 24	MACA- 1003/20 06	S R OJHA	C.O.	COURT NO. 11	Order Dtd. 2024- 01-08	MISC. APPEAL SEC.	(Se at No- 1)
22 1	2995/2 024	10.01.20 24	ABLAPL- 14922/2 023	S. K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023- 12-21	BAIL-2	(Se at No- 12)
22 2	2996/2 024	10.01.20 24	MACA- 1002/20 06	S R OJHA	C.O.	COURT NO. 11	Order Dtd. 2024- 01-08	MISC. APPEAL SEC.	(Se at No- 1)
22 3	2997/2 024	10.01.20 24	ABLAPL- 14770/2	A. K. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024- 01-09	BAIL-2	(Se at

			023						No-11)
224	2998/2024	10.01.2024	WP (C) - 67/2024	P. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-01-08	WRIT BRANCH -5	(Se at No-21)
225	2999/2024	10.01.2024	WP (C) - 43100/2023	KANTHAMANI SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-01-08	WRIT BRANCH -3	(Se at No-28)
226	3000/2024	10.01.2024	WP (C) - 43121/2023	PRASANJIT BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-01-08	WRIT BRANCH -4	(Se at No-38)
227	3001/2024	10.01.2024	WP (C) - 42357/2023	K C SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-01-08	WRIT BRANCH -3	(Se at No-13)
228	3002/2024	10.01.2024	WP (C) - 42478/2023	P R SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-01-08	WRIT BRANCH -4	(Se at No-27)
229	3003/2024	10.01.2024	WP (C) - 41546/2023	SARAT KUMAR PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-01-08	WRIT BRANCH -3	(Se at No-14)
230	3004/2024	10.01.2024	WP (C) - 41043/2023	DILLIP SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-01-08	WRIT BRANCH -6	(Se at No-35)
231	3005/2024	10.01.2024	WP (C) - 43085/2023	K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-01-08	WRIT BRANCH -3	(Se at No-28)
232	3006/2024	10.01.2024	FAO-447/2022	BISHUDHAN ANDA MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-01-08	MISC. APPEAL SEC.	(Se at No-5)
233	3007/2024	10.01.2024	FAO-149/2017	G. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-08	MISC. APPEAL SEC.	(Se at No-8)
234	3008/2024	10.01.2024	WP (C) - 42014/2023	GYANA RANJAN PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-01-08	WRIT BRANCH -8	(Se at No-42)
235	3009/2024	10.01.2024	FAO-149/2017	P. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-01-08	MISC. APPEAL SEC.	(Se at No-8)
23	3010/2	10.01.20	WP (C) -	HRUDANAND	C.O.	COURT	Order Dtd. 2024-	WRIT	(Se

6	024	24	42093/2 023	A MOHAPATRA		NO. 10	01-22	BRANCH -8	at No- 42)
23 7	3011/2 024	10.01.20 24	WP (C) - 42128/2 023	M N MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024- 01-08	WRIT BRANCH -1	(Se at No- 3)
23 8	3012/2 024	10.01.20 24	MACA- 1020/20 06	BISHUDHAN ANDA MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024- 01-08	MISC. APPEAL SEC.	(Se at No- 1)
23 9	3015/2 024	10.01.20 24	WP (C) - 42996/2 023	R B MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024- 01-08	WRIT BRANCH -2	(Se at No- 45)
24 0	3016/2 024	10.01.20 24	WP (C) - 42095/2 023	S. C. DAS	C.O.	COURT NO. 23	Order Dtd. 2024- 01-08	WRIT BRANCH -8	(Se at No- 42)
24 1	3019/2 024	10.01.20 24	WP (C) - 32559/2 023	RANJAN DAS	C.O.	COURT NO. 23	Order Dtd. 2024- 01-08	WRIT BRANCH -7	(Se at No- 18)
24 2	3021/2 024	10.01.20 24	WP (C) - 41635/2 023	PRAMOD JENA	C.O.	COURT NO. 23	Order Dtd. 2024- 01-08	WRIT BRANCH -4	(Se at No- 37)
24 3	3023/2 024	10.01.20 24	WP (C) - 41649/2 023	J. KHAN	C.O.	COURT NO. 23	Order Dtd. 2024- 01-08	WRIT BRANCH -4	(Se at No- 37)
24 4	3025/2 024	10.01.20 24	WP (C) - 41723/2 023	S. DASH	C.O.	COURT NO. 23	Order Dtd. 2024- 01-08	WRIT BRANCH -5	(Se at No- 53)
24 5	3026/2 024	10.01.20 24	WP (C) - 41900/2 023	J. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024- 01-08	WRIT BRANCH -6	(Se at No- 24)
24 6	3027/2 024	10.01.20 24	WP (C) - 39905/2 023	LOKANATH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024- 01-08	WRIT BRANCH -2	(Se at No- 7)
24 7	3029/2 024	10.01.20 24	WP (C) - 42038/2 023	LAMBODAR ACHARI	C.O.	COURT NO. 10	Order Dtd. 2024- 02-05	WRIT BRANCH -8	(Se at No- 42)
24 8	3030/2 024	10.01.20 24	WP (C) - 43078/2 023	K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024- 01-08	WRIT BRANCH -3	(Se at No- 28)

249	3031/2024	10.01.2024	WP (C) - 35616/2023	S.K.PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-01-08	WRIT BRANCH -2	(Se at No-7)
250	3032/2024	10.01.2024	WP (C) - 89/2024	SUBAS SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-01-08	WRIT BRANCH -5	(Se at No-21)
251	3033/2024	10.01.2024	WP (C) - 38705/2023	L. JENA	C.O.	COURT NO. 23	Order Dtd. 2023-11-30	WRIT BRANCH -4	(Se at No-52)
252	3034/2024	10.01.2024	WP (C) - 35632/2023	S.K. PARDHAN	C.O.	COURT NO. 23	Order Dtd. 2024-01-08	WRIT BRANCH -2	(Se at No-7)
253	3035/2024	10.01.2024	WP (C) - 16747/2023	RAMESH CHROUT	C.O.	COURT NO. 23	Order Dtd. 2024-01-08	WRIT BRANCH -6	(Se at No-24)
254	3037/2024	10.01.2024	WP (C) - 42119/2023	PRASANJIT BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-01-19	WRIT BRANCH -1	(Se at No-3)
255	3039/2024	10.01.2024	WP (C) - 37809/2023	ASHOK KUMAR SWAIN 1	C.O.	COURT NO. 10	Order Dtd. 2024-01-08	WRIT BRANCH -2	(Se at No-45)
256	3040/2024	10.01.2024	WP (C) - 30732/2023	G. K. NANDI	C.O.	COURT NO. 23	Order Dtd. 2024-01-08	WRIT BRANCH -3	(Se at No-33)
257	3041/2024	10.01.2024	WP (C) - 156/2024	P K LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-01-08	WRIT BRANCH -8	(Se at No-56)
258	3042/2024	10.01.2024	WP (C) - 41002/2023	H.K.MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2024-01-08	WRIT BRANCH -6	(Se at No-35)
259	3044/2024	10.01.2024	WP (C) - 41547/2023	S.K. PARDHAN	C.O.	COURT NO. 23	Order Dtd. 2024-01-08	WRIT BRANCH -3	(Se at No-14)
260	3045/2024	10.01.2024	WP (C) - 35991/2023	R R DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-08	WRIT BRANCH -5	(Se at No-32)
261	3046/2024	10.01.2024	WP (C) - 32351/2020	RASHMI RANJAN DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-08	WRIT BRANCH -5	(Se at No-

									47)
26 2	3048/2 024	10.01.20 24	CRLREV- 552/202 3	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024- 02-13	CRIMIN AL REVISI ON	(Se at No- 5)
26 3	3049/2 024	10.01.20 24	CRLREV- 576/202 3	J.D.MUDUL I	C.O.	COURT NO. 6	Order Dtd. 2024- 02-08	CRIMIN AL REVISI ON	(Se at No- 5)
26 4	3050/2 024	10.01.20 24	WP (C) - 80/2024	S K BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024- 01-08	WRIT BRANCH -5	(Se at No- 21)
26 5	3052/2 024	10.01.20 24	WP (C) - 3270/20 09	N.C.SINHA	C.O.	COURT NO. 6	Order Dtd. 2024- 01-08	WRIT BRANCH -4	(Se at No- 37)
26 6	3053/2 024	10.01.20 24	WP (C) - 122/202 4	B DAS	C.O.	COURT NO. 6	Order Dtd. 2024- 01-08	WRIT BRANCH -8	(Se at No- 56)
26 7	3055/2 024	10.01.20 24	WP (C) - 131/202 4	B DAS	C.O.	COURT NO. 6	Order Dtd. 2024- 01-08	WRIT BRANCH -8	(Se at No- 56)
26 8	3057/2 024	10.01.20 24	WP (C) - 17350/2 023	SUMIT SATPATHY	C.O.	COURT NO. 6	Order Dtd. 2024- 01-09	WRIT BRANCH -5	(Se at No- 47)
26 9	3060/2 024	10.01.20 24	WP (C) - 7420/20 19	K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024- 01-08	WRIT BRANCH -6	(Se at No- 25)
27 0	3061/2 024	10.01.20 24	WP (C) - 7420/20 19	P K SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024- 01-08	WRIT BRANCH -6	(Se at No- 25)
27 1	3062/2 024	10.01.20 24	WP (C) - 42133/2 023	R K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	WRIT BRANCH -1	(Se at No- 3)
27 2	3063/2 024	10.01.20 24	WP (C) - 42131/2 023	R K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	WRIT BRANCH -1	(Se at No- 3)
27 3	3064/2 024	10.01.20 24	WP (C) - 143/202 4	SAROJ KUMAR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	WRIT BRANCH -8	(Se at No- 56)
27 4	3065/2 024	10.01.20 24	WP (C) - 42269/2	S K BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	WRIT BRANCH	(Se at

			023					-2	No-9)
27 5	3066/2 024	10.01.20 24	BLAPL- 12209/2 023	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	BAIL-2	(Se at No- 8)
27 6	3067/2 024	10.01.20 24	BLAPL- 14584/2 023	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	BAIL-1	(Se at No- 3)
27 7	3068/2 024	10.01.20 24	BLAPL- 12368/2 023	J. PARDHAN	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	BAIL-1	(Se at No- 2)
27 8	3069/2 024	10.01.20 24	BLAPL- 12290/2 023	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	BAIL-2	(Se at No- 8)
27 9	3070/2 024	10.01.20 24	BLAPL- 14602/2 023	A. DAS	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	BAIL-2	(Se at No- 8)
28 0	3071/2 024	10.01.20 24	BLAPL- 12457/2 023	S.P. SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	BAIL-2	(Se at No- 7)
28 1	3072/2 024	10.01.20 24	BLAPL- 14601/2 023	JYOTISH RANJAN DAS	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	BAIL-2	(Se at No- 8)
28 2	3073/2 024	10.01.20 24	BLAPL- 12481/2 023	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	BAIL-2	(Se at No- 7)
28 3	3074/2 024	10.01.20 24	BLAPL- 14608/2 023	N K SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	BAIL-2	(Se at No- 8)
28 4	3075/2 024	10.01.20 24	BLAPL- 14593/2 023	RAHUL SETHI	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	BAIL-1	(Se at No- 3)
28 5	3076/2 024	10.01.20 24	BLAPL- 14552/2 023	T.R DAS	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	BAIL-1	(Se at No- 3)
28 6	3077/2 024	10.01.20 24	BLAPL- 12870/2 023	RAHUL SETHI	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	BAIL-2	(Se at No- 12)
28	3078/2	10.01.20	BLAPL-	T.R DAS	C.O.	COURT	Order Dtd. 2024-	BAIL-1	(Se



7	024	24	14554/2 023			NO. 1	01-09		at No- 3)
28 8	3079/2 024	10.01.20 24	BLAPL- 12177/2 023	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	BAIL-1	(Se at No- 3)
28 9	3080/2 024	10.01.20 24	BLAPL- 14563/2 023	T.R DAS	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	BAIL-1	(Se at No- 3)
29 0	3081/2 024	10.01.20 24	BLAPL- 10637/2 023	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	BAIL-2	(Se at No- 11)
29 1	3082/2 024	10.01.20 24	BLAPL- 14534/2 023	G SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	BAIL-1	(Se at No- 3)
29 2	3083/2 024	10.01.20 24	BLAPL- 10612/2 023	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	BAIL-2	(Se at No- 11)
29 3	3084/2 024	10.01.20 24	BLAPL- 14531/2 023	PRAKASH KU. JENA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	BAIL-1	(Se at No- 3)
29 4	3085/2 024	10.01.20 24	BLAPL- 12775/2 023	S. K. BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	BAIL-2	(Se at No- 10)
29 5	3086/2 024	10.01.20 24	BLAPL- 12596/2 023	K. P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	BAIL-1	(Se at No- 1)
29 6	3087/2 024	10.01.20 24	BLAPL- 12596/2 023	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	BAIL-1	(Se at No- 1)
29 7	3088/2 024	10.01.20 24	BLAPL- 14565/2 023	T.R DAS	C.O.	COURT NO. 1	Order Dtd. 2024- 01-09	BAIL-1	(Se at No- 3)
29 8	3089/2 024	10.01.20 24	TRP (C) - 420/202 3	J.P. KAR	C.O.	COURT NO. 3	Order Dtd. 2024- 01-31	M.J.C.	(Se at No- 6)
29 9	3090/2 024	10.01.20 24	TRP (C) - 380/202 3	J.P. KAR	C.O.	COURT NO. 3	Order Dtd. 2024- 01-09	M.J.C.	(Se at No- 6)

300	3091/2024	10.01.2024	TRP (C) - 439/2023	H.K.MOHAN TA	C.O.	COURT NO. 3	Order Dtd. 2024-01-31	M.J.C.	(Se at No-6)
301	3092/2024	10.01.2024	TRP (C) - 417/2023	A.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-01-31	M.J.C.	(Se at No-6)
302	3093/2024	10.01.2024	BLAPL-13744/2023	J P KAR	C.O.	COURT NO. 3	Order Dtd. 2024-01-09	BAIL-1	(Se at No-1)
303	3094/2024	10.01.2024	BLAPL-11767/2023	GANESH SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-01-09	BAIL-1	(Se at No-5)
304	3095/2024	10.01.2024	BLAPL-13212/2023	PRADYUMNA KUMAR DAS	C.O.	COURT NO. 3	Order Dtd. 2024-01-09	BAIL-2	(Se at No-9)
305	3096/2024	10.01.2024	BLAPL-14583/2023	NANDA KISHORE ROUT	C.O.	COURT NO. 3	Order Dtd. 2024-01-09	BAIL-1	(Se at No-3)
306	3097/2024	10.01.2024	BLAPL-14532/2023	PRAKASH KU. JENA	C.O.	COURT NO. 3	Order Dtd. 2024-01-09	BAIL-1	(Se at No-3)
307	3098/2024	10.01.2024	BLAPL-14587/2023	R K MALLICK	C.O.	COURT NO. 3	Order Dtd. 2024-01-09	BAIL-1	(Se at No-3)
308	3099/2024	10.01.2024	BLAPL-12756/2023	S. K. DAS	C.O.	COURT NO. 3	Order Dtd. 2024-01-09	BAIL-2	(Se at No-10)
309	3100/2024	10.01.2024	BLAPL-14588/2023	JYOTISH RANJAN DAS	C.O.	COURT NO. 3	Order Dtd. 2024-01-09	BAIL-1	(Se at No-3)
310	3101/2024	10.01.2024	BLAPL-12533/2023	GANESH SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-01-09	BAIL-1	(Se at No-1)
311	3102/2024	10.01.2024	BLAPL-14598/2023	R K MALLICK	C.O.	COURT NO. 3	Order Dtd. 2024-01-09	BAIL-1	(Se at No-3)
312	3103/2024	10.01.2024	BLAPL-14609/2023	SRITAM KUMAR MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2024-01-09	BAIL-2	(Se at No-

									8)
313	3104/2024	10.01.2024	BLAPL-14582/2023	D K JENA	C.O.	COURT NO. 3	Order Dtd. 2024-01-09	BAIL-1	(Se at No-3)
314	3105/2024	10.01.2024	BLAPL-14585/2023	JYOTISH RANJAN DAS	C.O.	COURT NO. 3	Order Dtd. 2024-01-09	BAIL-1	(Se at No-3)
315	3106/2024	10.01.2024	CRLMC-3251/2022	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	CRIMINAL MISC	(Se at No-1)
316	3108/2024	10.01.2024	CRLMA-259/2023	J P KAR	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	BAIL-2	(Se at No-7)
317	3109/2024	10.01.2024	BLAPL-13811/2023	B P TANGA	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	BAIL-1	(Se at No-6)
318	3110/2024	10.01.2024	ABLAPL-8929/2023	NIRANJAN MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	BAIL-1	(Se at No-5)
319	3111/2024	10.01.2024	WP (C) - 28888/2023	B K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANCH -6	(Se at No-36)
320	3112/2024	10.01.2024	WP (C) - 38105/2023	H K MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANCH -5	(Se at No-20)
321	3113/2024	10.01.2024	WP (C) - 41919/2021	S K SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-09	WRIT BRANCH -2	(Se at No-7)
322	3114/2024	10.01.2024	WP (C) - 18201/2023	KARMA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-09	WRIT BRANCH -6	(Se at No-26)
323	3115/2024	10.01.2024	WP (C) - 42991/2023	B K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-09	WRIT BRANCH -2	(Se at No-45)
324	3116/2024	10.01.2024	WP (C) - 168/2024	P K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-09	WRIT BRANCH -8	(Se at No-56)
325	3117/2024	10.01.2024	WP (C) - 120/2023	PANCHANAN SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-01-09	WRIT BRANCH	(Se at

			4			OLD		-8	No-56)
326	3118/2024	10.01.2024	WP (C) - 63/2024	BIKRAM SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
327	3119/2024	10.01.2024	WP (C) - 53/2024	DILIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-09	WRIT BRANCH -5	(Seat No-21)
328	3120/2024	10.01.2024	WP (C) - 160/2024	SUVENDU BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-09	WRIT BRANCH -8	(Seat No-56)
329	3121/2024	10.01.2024	WA-3221/2023	M.K.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-09	WRIT APPEAL	(Seat No-4)
330	3122/2024	10.01.2024	WP (C) - 40803/2023	D K BISOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-12-19	WRIT BRANCH -3	(Seat No-33)
331	3123/2024	10.01.2024	WP (C) - 40217/2023	D K BISOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-12-19	WRIT BRANCH -5	(Seat No-23)
332	3124/2024	10.01.2024	WA-3222/2023	M.K.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-09	WRIT APPEAL	(Seat No-4)
333	3125/2024	10.01.2024	WA-3225/2023	M.K.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-09	WRIT APPEAL	(Seat No-4)
334	3126/2024	10.01.2024	WP (C) - 16562/2016	S.P. SAHOO	C.O.	COURT NO. 10	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
335	3127/2024	10.01.2024	WP (C) - 27259/2021	DILLIP SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
336	3128/2024	10.01.2024	WP (C) - 17271/2013	S.NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION)	(Seat No-105)

								BENCH-1)	)
337	3129/2024	10.01.2024	WP (C) - 17271/2023	R.R. DAS	C.O.	COURT NO. 10	Order Dtd. 9999-12-31	WRIT BRANCH -4	(Se at No-38)
338	3130/2024	10.01.2024	WP (C) - 20089/2022	M R SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	WRIT BRANCH -2	(Se at No-34)
339	3131/2024	10.01.2024	WP (C) - 41999/2023	M NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-01-08	WRIT BRANCH -7	(Se at No-15)
340	3132/2024	10.01.2024	WP (C) - 43049/2023	NIRANJAN ROU	C.O.	COURT NO. 10	Order Dtd. 2024-01-08	WRIT BRANCH -3	(Se at No-28)
341	3133/2024	10.01.2024	BLAPL-11010/2023	R K BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	BAIL-2	(Se at No-8)
342	3135/2024	10.01.2024	BLAPL-11520/2023	P K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	BAIL-2	(Se at No-10)
343	3136/2024	10.01.2024	WP (C) - 41710/2023	B N SATAPATHY	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	WRIT BRANCH -5	(Se at No-53)
344	3137/2024	10.01.2024	WP (C) - 40638/2023	JANMAJAYA PARIDA	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	WRIT BRANCH -1	(Se at No-1)
345	3138/2024	10.01.2024	WP (C) - 43153/2023	M KAR	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	WRIT BRANCH -4	(Se at No-38)
346	3139/2024	10.01.2024	WP (C) - 43118/2023	B R SENAPATI	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	WRIT BRANCH -4	(Se at No-38)
347	3140/2024	10.01.2024	WP (C) - 43117/2023	B R SENAPATI	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	WRIT BRANCH -4	(Se at No-38)
348	3141/2024	10.01.2024	WP (C) - 174/2024	J K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	WRIT BRANCH -8	(Se at No-56)
34	3142/2024	10.01.2024	WP (C) -	K C SWAIN	C.O.	COURT	Order Dtd. 2024-	WRIT	(Se

9	024	24	293/2024			NO. 10	01-09	BRANCH-1	at No-49)
350	3143/2024	10.01.2024	WP (C) - 240/2024	SURENDRA KUMAR GARTIA	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	WRIT BRANCH-1	(Se at No-49)
351	3144/2024	10.01.2024	WP (C) - 138/2024	DILIP SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	WRIT BRANCH-8	(Se at No-56)
352	3145/2024	10.01.2024	WP (C) - 135/2024	P K SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	WRIT BRANCH-8	(Se at No-56)
353	3146/2024	10.01.2024	WP (C) - 34/2024	D SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	WRIT BRANCH-5	(Se at No-21)
354	3147/2024	10.01.2024	WP (C) - 232/2024	J DEHURY	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	WRIT BRANCH-1	(Se at No-49)
355	3148/2024	10.01.2024	WP (C) - 13456/2016	DILIP SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-01-08	WRIT BRANCH-5	(Se at No-32)
356	3149/2024	10.01.2024	WP (C) - 13456/2016	P K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-08	WRIT BRANCH-5	(Se at No-32)
357	3150/2024	10.01.2024	CRLMC-3385/2023	J R NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	CRIMINAL MISC	(Se at No-3)
358	3151/2024	10.01.2024	CONTC-8135/2023	ATMAJIT MANMITH DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	CONTEMPT	(Se at No-5)
359	3152/2024	10.01.2024	BLAPL-10072/2023	P.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-09	BAIL-2	(Se at No-7)
360	3158/2024	10.01.2024	WP (C) - 370/2024	D.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	WRIT BRANCH-2	(Se at No-50)
361	3169/2024	10.01.2024	WP (C) - 41660/2023	UDAY KUMAR	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT BRANCH-4	(Se at No-37)

36 2	3188/2 024	10.01.20 24	WP (C) - 41443/2 023	DEBASHREE PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-02	WRIT BRANCH -2	(Se at No- 8)
36 3	3190/2 024	10.01.20 24	WP (C) - 41446/2 023	DEBASHREE PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-02	WRIT BRANCH -2	(Se at No- 8)
36 4	3192/2 024	10.01.20 24	WP (C) - 41450/2 023	DEBASHREE PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-02	WRIT BRANCH -2	(Se at No- 8)
36 5	3194/2 024	10.01.20 24	WP (C) - 41453/2 023	DEBASHREE PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-02	WRIT BRANCH -2	(Se at No- 8)
36 6	3195/2 024	10.01.20 24	WP (C) - 41454/2 023	DEBASHREE PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-02	WRIT BRANCH -2	(Se at No- 8)
36 7	3196/2 024	10.01.20 24	WP (C) - 41456/2 023	DEBASHREE PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-02	WRIT BRANCH -2	(Se at No- 8)
36 8	3197/2 024	10.01.20 24	WP (C) - 41458/2 023	DEBASHREE PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-02	WRIT BRANCH -2	(Se at No- 8)
36 9	3198/2 024	10.01.20 24	WP (C) - 41461/2 023	DEBASHREE PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-02	WRIT BRANCH -2	(Se at No- 8)
37 0	3199/2 024	10.01.20 24	CONTC- 7629/20 23	M/S.ASHIS KUMAR MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-05	CONTEM PT	(Se at No- 9)
37 1	3200/2 024	10.01.20 24	WP (C) - 295/202 4	N.K.ROUT	C.O.	COURT NO. 10	Order Dtd. 2024- 01-10	WRIT BRANCH -1	(Se at No- 49)
37 2	2742/2 024	10.01.20 24	WP (C) - 39851/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023- 12-08	WRIT BRANCH -1	(Se at No- 49)
37 3	2743/2 024	10.01.20 24	WP (C) - 38310/2 021	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2021- 12-22	WRIT BRANCH -3	(Se at No- 11)
37 4	2744/2 024	10.01.20 24	WP (C) - 20526/2 014	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023- 08-09	WRIT BRANCH (DIVIS	(Se at No-

								ION BENCH- 1)	104 )
37 5	2745/2 024	10.01.20 24	WP (C) - 41042/2 021	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023- 02-28	WRIT BRANCH -4	(Se at No- 38)
37 6	2746/2 024	10.01.20 24	WP (C) - 37655/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023- 11-28	WRIT BRANCH -8	(Se at No- 56)
37 7	2747/2 024	10.01.20 24	WP (C) - 36662/2 022	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023- 01-31	WRIT BRANCH -7	(Se at No- 48)
37 8	2748/2 024	10.01.20 24	WP (C) - 19690/2 016	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023- 12-22	WRIT BRANCH -1	(Se at No- 1)
37 9	2749/2 024	10.01.20 24	WP (C) - 32975/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 01-09	WRIT BRANCH -4	(Se at No- 38)
38 0	2750/2 024	10.01.20 24	WP (C) - 34524/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 01-09	WRIT BRANCH -5	(Se at No- 22)
38 1	2751/2 024	10.01.20 24	WP (C) - 2823/20 14	BISHNU CH.MALLI C K	GENE RAL		Order Dtd. 2014- 02-14		(Se at No- 22)
38 2	2752/2 024	10.01.20 24	ABLAPL- 5/2024	MANAS RANJAN SAHOO	GENE RAL		Order Dtd. 2024- 01-09		(Se at No- 22)
38 3	2860/2 024	10.01.20 24	WP (C) - 41595/2 023	SANDHYARA NI PANI	GENE RAL		Judgement Dtd. 2024-01-09	WRIT BRANCH -3	(Se at No- 14)
38 4	2861/2 024	10.01.20 24	WP (C) - 34921/2 022	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2022- 12-20	WRIT BRANCH -5	(Se at No- 22)
38 5	2862/2 024	10.01.20 24	WP (C) - 35399/2 022	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023- 01-02	WRIT BRANCH -1	(Se at No- 1)
38 6	2863/2 024	10.01.20 24	WP (C) - 35389/2 022	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023- 01-04	WRIT BRANCH -1	(Se at No- 1)



387	2864/2024	10.01.2024	WP (C) - 34966/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-07	WRIT BRANCH -1	(Se at No-1)
388	2865/2024	10.01.2024	WP (C) - 32959/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-30	WRIT BRANCH -4	(Se at No-38)
389	2866/2024	10.01.2024	WP (C) - 34500/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-30	WRIT BRANCH -4	(Se at No-19)
390	2867/2024	10.01.2024	WP (C) - 34777/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-02	WRIT BRANCH -7	(Se at No-44)
391	3013/2024	10.01.2024	ABLAPL-11912/2023	TARINI PANIGRAHI	GENERAL		Order Dtd. 2023-10-18	BAIL-1	(Se at No-3)
392	3014/2024	10.01.2024	ABLAPL-11912/2023	TARINI PANIGRAHI	GENERAL		Order Dtd. 2023-10-18	BAIL-1	(Se at No-3)
393	3017/2024	10.01.2024	WP (C) - 32927/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-30	WRIT BRANCH -4	(Se at No-38)
394	3018/2024	10.01.2024	WP (C) - 32927/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-30	WRIT BRANCH -4	(Se at No-38)
395	3020/2024	10.01.2024	WP (C) - 32166/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-04	WRIT BRANCH -3	(Se at No-13)
396	3022/2024	10.01.2024	WP (C) - 32169/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-04	WRIT BRANCH -3	(Se at No-13)
397	3024/2024	10.01.2024	TRP (C) - 423/2023	PREETAM MISHRA	GENERAL		Order Dtd. 2024-01-09	M.J.C.	(Se at No-6)
398	3028/2024	10.01.2024	WP (C) - 32474/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-10	WRIT BRANCH -6	(Se at No-25)
399	3038/2024	10.01.2024	WP (C) - 31646/2023	RAJAT KU PADHI	GENERAL		Order Dtd. 2024-01-09	WRIT BRANCH -5	(Se at No-

									21)
400	3043/2024	10.01.2024	WP (C) - 32474/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-17	WRIT BRANCH -6	(Se at No-25)
401	3047/2024	10.01.2024	WP (C) - 33261/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-16	WRIT BRANCH -7	(Se at No-10)
402	3051/2024	10.01.2024	WP (C) - 33255/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-16	WRIT BRANCH -7	(Se at No-10)
403	3054/2024	10.01.2024	WPC (OA) - 155/2018	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-02-07	OA Branch	(Se at No-1)
404	3056/2024	10.01.2024	ABLAPL-4337/2020	SURESH CHG PRADHAN	GENERAL		Order Dtd. 2022-03-10	BAIL-1	(Se at No-6)
405	3058/2024	10.01.2024	MATA-176/2022	SURYAKANT A PALAI	GENERAL		Order Dtd. 2024-01-05	FIRST APPEAL	(Se at No-1)
406	3059/2024	10.01.2024	CRLMP-2380/2023	SURYAKANT A PALAI	GENERAL		Order Dtd. 2024-01-10	WRIT BRANCH -2	(Se at No-50)
407	2793/2024	10.01.2024	WP (C) - 19951/2020	P K ROUTRAY	GENERAL		Order Dtd. 2021-09-09	WRIT BRANCH -5	(Se at No-22)
408	2818/2024	10.01.2024	WA-2/2024	G.JAYASIN GH	GENERAL		Order Dtd. 2024-01-09		(Se at No-22)
409	2844/2024	10.01.2024	FAO-217/2023	S P SAMANTA	GENERAL		Order Dtd. 2023-11-14	MISC. APPEAL SEC.	(Se at No-5)
410	2870/2024	10.01.2024	WP (C) - 38565/2023	S K PRADHAN	GENERAL		Order Dtd. 2023-12-06	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114)
411	2873/2024	10.01.2024	CRLREV-3/2024	G ROUT	GENERAL		Order Dtd. 2024-01-09		(Se at No-114)

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41 2	2876/2 024	10.01.20 24	ABLAPL- 7769/20 21	JYOTI PRAKASH KAR	GENE RAL		Order Dtd. 2022- 08-01	BAIL-2	(Se at No- 12)
41 3	2900/2 024	10.01.20 24	GCRLA- 6/2006	SRINIBASH MOHANTY	GENE RAL		Order Dtd. 2023- 12-13	CRIMIN AL APPEAL	(Se at No- 3)
41 4	2902/2 024	10.01.20 24	GCRLA- 7/2016	SRINIBASH MOHANTY	GENE RAL		Order Dtd. 2016- 08-17	CRIMIN AL APPEAL	(Se at No- 3)
41 5	2905/2 024	10.01.20 24	WP (C) - 8024/20 16	SRINIBASH MOHANTY	GENE RAL		Order Dtd. 2016- 09-01	WRIT BRANCH -1	(Se at No- 30)
41 6	2909/2 024	10.01.20 24	WP (C) - 667/200 6	D K JENA	GENE RAL		Order Dtd. 2017- 04- 20Petition,Annex ure,		(Se at No- 30)
41 7	2936/2 024	10.01.20 24	WP (C) - 34432/2 023	AJIT MOHARANA	GENE RAL		Order Dtd. 2024- 01-05	WRIT BRANCH -4	(Se at No- 19)
41 8	2937/2 024	10.01.20 24	WP (C) - 32837/2 020	GOUTAM PRADHAN	GENE RAL		Order Dtd. 2023- 10-31	WRIT BRANCH -4	(Se at No- 27)
41 9	2938/2 024	10.01.20 24	CONTC- 6788/20 22	SUKALATA MALLICK	GENE RAL		Order Dtd. 2024- 01-03	CONTEM PT	(Se at No- 1)
42 0	2939/2 024	10.01.20 24	WP (C) - 32836/2 020	JYOTIRANJ AN PRADHAN	GENE RAL		Order Dtd. 2023- 10-31	WRIT BRANCH -4	(Se at No- 27)
42 1	3036/2 024	10.01.20 24	WP (C) - 35638/2 023	S.K. PARDHAN	GENE RAL		Order Dtd. 2024- 01-08	WRIT BRANCH -2	(Se at No- 7)
42 2	3107/2 024	10.01.20 24	CRLMP- 412/202 3	P L MISHRA	GENE RAL		Order Dtd. 2023- 03- 13Petition,Annex ure,	WRIT BRANCH -6	(Se at No- 26)
42 3	3134/2 024	10.01.20 24	BLAPL- 11267/2 023	J P KAR	GENE RAL		Order Dtd. 2024- 01-09	BAIL-2	(Se at No- 7)
42 4	3153/2 024	10.01.20 24	BLAPL- 22941/2	A K PRADHAN	GENE RAL		Order Dtd. 2010- 12-08		(Se at

			010						No-7)
425	3154/2024	10.01.2024	BLAPL-12833/2023	B DAS	GENERAL		Order Dtd. 2023-11-24	BAIL-2	(Seat No-12)
426	3155/2024	10.01.2024	WP (C)-8007/2020	S C DAS	GENERAL		Order Dtd. 2020-06-03	WRIT BRANCH-2	(Seat No-9)
427	3156/2024	10.01.2024	CRA-203/1997	K K NATH	GENERAL		Order Dtd. 2022-03-30	CRIMINAL APPEAL	(Seat No-11)
428	3157/2024	10.01.2024	CRLMC-2830/2011	A K JATI	GENERAL		Order Dtd. 2022-03-15	CRIMINAL MISC	(Seat No-3)
429	3159/2024	10.01.2024	CRA-205/1997	K K NATH	GENERAL		Order Dtd. 2022-02-23	CRIMINAL APPEAL	(Seat No-11)
430	3160/2024	10.01.2024	RSA-248/2004	S K SETHI	GENERAL		Order Dtd. 2016-09-08		(Seat No-11)
431	3161/2024	10.01.2024	RSA-294/2017	D NAYAK	GENERAL		Decree	SECOND APPEAL	(Seat No-2)
432	3162/2024	10.01.2024	WP (C)-7132/2007	A SUNDARAY	GENERAL		Order Dtd. 2008-09-30		(Seat No-2)
433	3163/2024	10.01.2024	WP (C)-40142/2023	U R PATRA	GENERAL		Order Dtd. 2023-12-21	WRIT BRANCH-4	(Seat No-17)
434	3164/2024	10.01.2024	ABLAPL-14951/2023	P K MOHANTY	GENERAL		Order Dtd. 2023-12-22	BAIL-2	(Seat No-12)
435	3165/2024	10.01.2024	RVWPET-197/2022	D SAMAL	GENERAL		Order Dtd. 2023-10-13	CIVIL REVISION	(Seat No-1)
436	3166/2024	10.01.2024	RVWPET-197/2022	D SAMAL	GENERAL		Order Dtd. 2023-10-13	CIVIL REVISION	(Seat No-1)
43	3167/2	10.01.2024	WP (C)-	S N	GENE		Order Dtd. 2020-	WRIT	(Se

7	024	24	3207/2020	MOHANTY	RAL		02-03	BRANCH-3	at No-33)
438	3168/2024	10.01.2024	CRLMP-2550/2023	B K DAS	GENERAL		Order Dtd. 2024-01-03	WRIT BRANCH-4	(Se at No-46)
439	3170/2024	10.01.2024	WP (C) - 21844/2023	K MISHRA	GENERAL		Order Dtd. 2023-08-02	WRIT BRANCH-2	(Se at No-50)
440	3171/2024	10.01.2024	RSA-323/2022	G C JENA	GENERAL		Entire Order	SECOND APPEAL	(Se at No-3)
441	3172/2024	10.01.2024	WP (C) - 36492/2022	D K DEHURY	GENERAL		Order Dtd. 2024-01-03	WRIT BRANCH-4	(Se at No-17)
442	3173/2024	10.01.2024	WP (C) - 36495/2022	D K DEHURY	GENERAL		Order Dtd. 2024-01-03	WRIT BRANCH-4	(Se at No-17)
443	3174/2024	10.01.2024	WP (C) - 509/2023	D K DEHURY	GENERAL		Order Dtd. 2024-01-03	WRIT BRANCH-6	(Se at No-24)
444	3175/2024	10.01.2024	WP (C) - 36489/2022	D K DEHURY	GENERAL		Order Dtd. 2024-01-03	WRIT BRANCH-4	(Se at No-17)
445	3176/2024	10.01.2024	WP (C) - 36491/2022	D K DEHURY	GENERAL		Order Dtd. 2024-01-03	WRIT BRANCH-4	(Se at No-17)
446	3177/2024	10.01.2024	WA-52/2023	B K BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Se at No-7)
447	3178/2024	10.01.2024	OJC-12458/2000	L N RAYATSINGH	GENERAL		PetitionAnnexure ,Entire Order,		(Se at No-7)
448	3179/2024	10.01.2024	WP (C) - 30684/2023	N K ROUT	GENERAL		Order Dtd. 2023-12-19	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-104)
449	3180/2024	10.01.2024	ABLAPL-7631/20	A K MISHRA	GENERAL		Order Dtd. 2022-07-27	BAIL-1	(Se at

			21						No-5)
450	3181/2024	10.01.2024	WA-1057/2022	P C MOHANTY	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No-6)
451	3182/2024	10.01.2024	WP (C) - 3365/2008	R R DAS	GENERAL		Order Dtd. 2008-03-18		(Seat No-6)
452	3183/2024	10.01.2024	WP (C) - 15957/2008	R R DAS	GENERAL		Order Dtd. 2017-11-30		(Seat No-6)
453	3184/2024	10.01.2024	WP (C) - 4265/2004	K N SAHOO	GENERAL		Order Dtd. 2010-09-28 Petition, Annexure,		(Seat No-6)
454	3185/2024	10.01.2024	WP (C) - 32366/2011	P K DAS	GENERAL		Order Dtd. 2024-01-08	WRIT BRANCH -1	(Seat No-4)
455	3186/2024	10.01.2024	WP (C) - 42820/2023	S MISHRA	GENERAL		Order Dtd. 2024-01-03	WRIT BRANCH -1	(Seat No-30)
456	3187/2024	10.01.2024	WP (C) - 2569/2010	P K MISHRA	GENERAL		Order Dtd. 2011-11-17		(Seat No-30)
457	3189/2024	10.01.2024	WP (C) - 40273/2023	D SWAIN	GENERAL		Order Dtd. 2023-12-13	WRIT BRANCH -5	(Seat No-23)
458	3191/2024	10.01.2024	WP (C) - 34/2020	D J NAYAK	GENERAL		Order Dtd. 2023-08-28	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
459	3193/2024	10.01.2024	WP (C) - 10744/2012	P L MISHRA	GENERAL		Order Dtd. 2017-05-02		(Seat No-104)

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